

(b) if so, broad details thereof, including the total cost expected and the central financial assistance to be made available in each case to the State Government concerned?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALIA): (a) and (b). An area of about 50000 ha. in Madhya Pradesh and 9000 ha. in Gujarat in the Narmada basin is under irrigation through canals and tanks.

The following two major projects in the Narmada basin in the State of Madhya Pradesh which were approved by the Planning Commission prior to the setting up of the Narmada Water Disputes Tribunal are at present in progress:—

Name of Project	Estimated cost (Rs. crores)	Benefits ('000' ha.)
Tawa	79.28	332.0
Barna	12.97	63.2

The Madhya Pradesh Government have also taken up some works on the Bargi Project on the Narmada. The Project is estimated to cost Rs. 124.0 crores and envisages to provide irrigation benefits to an area of 5.20 lakh ha.

Irrigation is a State subject and funds for execution of irrigation projects are provided by the State Governments within the framework of their overall development plans. Central assistance is given to the States in the form of block loans and grants which is not related to any individual sector of development or project.

Primary Education

1903. PROF. P. G. MAVALANKAR:

SHRIMATI PARVATI KRISHNAN:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to strengthen and accelerate the programme of spreading primary education in the whole country; and

(b) if so, how and at what cost and by what expected deadline?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The responsibility for primary education vests in the State Governments. However, the Central Government give the highest priority to the development of primary education in the country. The present Government is considering preparation of a time-bound plan of action for achieving the goal of universalisation of primary education as envisaged in Article 45 of the Constitution by the end of the VI Plan, if not earlier. It is estimated that if 100 per cent children are to be brought to schools, it will cost about Rs. 775 crores.

Rehabilitation of Pavement Hawkers

1904. SHRI GANGADHAR APPA BURANDE:

SHRI R. P. DASS:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government have received any memorandum from the Jama Masjid Footpath Hawkers United Committee; and

(b) if so, the steps taken to rehabilitate 333 pavement hawkers uprooted from the Jama Masjid area by the

previous Government and Delhi Administration and D.D.A.?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The question of rehabilitating the pavement hawkers in the area who were not covered already is under review.

Sale of Liquor by Pan Shops in Capital

1905. SHRI MUKHTIAR SINGH MALIK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government's attention has been drawn to press reports appearing in the Statesman dated the 7th May, 1977 wherein it has been stated that a number of pan shops in the Capital have been selling liquor during night time; and

(b) if so, whether Government propose to inquire into this matter and nature of action taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No such press report appears to have been put out by the Statesman on 7 May 1977. The news item in this regard in some other sections of the press has, however, come to notice.

(b) The Delhi Administration has looked into and ordered intensive checking of the pan shops and has reported that no such instance has come to notice.

Admission to Master of Physical Education course in Laxmibai National College of Physical Education, Gwalior

1906 SHRI MUKHTIAR SINGH MALIK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether admission to Master of Physical Education course in Laxmibai National College of Physical Education, Gwalior, is not open to those candidates who have obtained Diploma in Physical Education after attending a condensed course and having a certificate in Physical Education;

(b) whether teachers having above mentioned Diploma in Physical Education are getting T.G.T. scales and are considered at par with those having Graduate Degree in Physical Education; and

(c) if so, the reasons for not admitting candidates in Post Graduate Course having Diploma after attending a condensed Course in Physical Education?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) The information in this behalf is not available at present as these Diploma holders are employed by institutions in the States.

(c) The Jiwaji University, to which the Lakshmbai National College of Physical Education is affiliated, has prescribed the following academic qualifications for admission to the Master in Physical Education Course:

(i) A Bachelor's Degree in Physical Education from a recognised university; or

(ii) a postgraduate Diploma in Physical Education of at least one year's duration awarded by a University or a board appointed by the Education Department of the State.

Since the duration of Condensed Diploma Course is less than one year, candidates holding this Diploma are not eligible for admission to the Master in Physical Education Course at the College.